

SECURITIES APPELLATE TRIBUNAL, MUMBAI

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER AND HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER

DAILY BOARD FOR 11.03.2021 THROUGH VIDEO CONFERENCING

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	ROOM CODE/PASSWORD
AT 11.00 A.M.								
1	A. NO. 127-2021 AND MA. NO. 198-2021 COD	Focus Industrial Resources Ltd		SEBI		Admission		<u>LIMITATIONSASTPIT</u>
At 11.05 A.M.								
2	A. NO. 130-2021 AND MA. NO. 200-2021	Pradeep Kumar Jindal And Others		SEBI		Admission		<u>DISCLOSURESASTPIT</u>
AT 11.10 A.M.								
3	A. NO. 92-2021	Asit C. Mehta Intermediates Ltd		SEBI		Admission		<u>DISPROPORTIONATE</u>
AT 11.15 A.M.								
4	113/2021	Moonlight Associates ltd.	Mr. Abusadeque Ishtiaque, Advocate	SEBI	Ms. Anubha Rastogi, Advocate s i/b MDP & Partners	Admission	03.03.2021	<u>LIMITATIONREFUND</u>

AT 11.20 A.M.

5	L.No.619/2019	Aditi A Dalal	Mr. Devanshu Desai, Advocate	SEBI & Anr.	Mr. Mihir Mody, Advocate i/b K. Ashar & Co. for the R-1 Mr. P. N. Modi, Senior Advocate i/b The Law Point for the R-2	Admission disposal	09.03.2021	<u>ADITIAD</u>
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AT 11.30 A.M.

6	RA.No. 27/2019 in A.No.49/2017	Ion Exchange Enviro Farms Ltd.	Mr. Amey D. Nargolkar, Advocate i/b Agram Legal Consultants	SEBI	Mr. Gaurav Joshi, Senior Advocate i/b K. Ashar & Co.	RA Hearing	03.02.2021	<u>RAION</u>
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AT 11.40 A.M.

7	RA.No. 03/2020 in A.No. 300/2019	Kishore Hegde	Mr. Ravichandra Hegde, Advocate	SEBI	Ms. Adeeba khan, Advocate , Advocate i/b K. Ashar & Co.	RA Hearing.	02.03.2021	<u>RAKISHORE</u>
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AT 11.50 A.M.

8	166/2018 A/W	Prayag Infotech Hi-Rise Limited &Ors.	Ms. Aparna Wagle, Advocate i/b. Alliance Law	SEBI	Mr. Anubhav Ghosh, Advocat i/b The Law Point	Admission Disposal	19.02.2021	<u>NONCOMPLIANCE</u>
	485/2018	PrayagInfotech Hi-Rise Limited and Ors.						

AT 11.52 A.M.

9	MA.No. 647/2019 & A.No.585/2019	RSC International Ltd.	Mr. Kamal Agrawal, Authorised Representative	BSE Ltd & OTHERS	Mr. Sagar Divekar, Advocate for the R-1 Mr. Pradeep Sancheti, Senior Advocate i/b ELP for the R-2 None for the R-3	Admission Disposal	24.02.2021	<u>RSEBSE</u>
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10	617-2019	Corporate Professionals Capital Pvt. Ltd.	Mr. Somasekhar Sundaresan, Advocate- i/b Ravi Prakash, Advocate	SEBI	Mr. Mihir Mody, Advocate i/b K. Ashar & Co.	Admission Disposal	17.02.2021	<u>DELISTINGREGULATION</u>
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AT 12.02 P.M.

11	A.No. 298/2020 A/W	Avenue Supermarts Ltd.	Cyril Amarchand	SEBI	Mr. Gaurav Joshi, Senior Advocate i/b. Vidhii Partners	Admission Disposal	05.02.2021	<u>AVENUEPIT</u>
	A.No. 299/2020	Ashu Gupta						

AT 12.10 P.M.

12	A.No.318 /2020	R.K.Stockholding	Mr. Prakash Shah, Advocate i/b Prakash Shah & Associates	NSEIL	Mr. Sachin Chandarana, Advocate i/b MKA & Co.	Admission Disposal	09.02.2021	<u>DISPROPORTIONALITY</u>
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AT 12.20 P.M.

13	MA.No. 525/2020 (Delay Application) & A.No. 404/2020	Arohan Trustee Pvt. Ltd.	Mr. Somasekhar Sundaresan, Advocate i/b Parinam Law Associates	SEBI	Mr. Ravishekhar Pandey, Advocate i/b The Law Point	Admission Disposal	11.02.2021	<u>REMANDCISREFUND</u>
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AT 12.30 P.M.

14	A.No. 457/2020 A/W	Trishala Jain & Ors.	Mr. Rakesh Sharma, Advocate i/b. Credence Law	SEBI	Mr. Pradeep Sancheti, Senior Advocate i/b. K. Ashar & Co	Admission Disposal	10.02.2021	<u>PACPENALTY</u>
	A.No. 574/2020	Trishala Jain & Ors.						

AT 12.40 P.M.

15	A.No. 470/2020 A/W	Sanwar Mal Nai	Mr. Nikhil Shah, Advocate i/b Vertex Corporate Legal	SEBI	Mr. Anubhav Ghosh, Advocate i/b The Law Point	Admission Disposal	08.02.2021	<u>FUNDTRANSFERLTP</u>
	A.No. 489/2020 A/W	Amita Singla & Anr.	Mr. Saurabh Bachhawat, Advocate i/b Mr. Harsh Kesharia, Advocate					
	A.No. 497/2020 A/W	Utsav Securities Pvt. Ltd. & Ors.	Mr. Deepak Dhane, Advocate i/b Corporate Pleader					
	A.No. 498/2020 A/W	Sachin Goel & Anr.	Mr. Rajesh Khandelwal, Advocate					
	A.No. 502/2020	Bharat Bhushan	Ms. Shantibhushan Nirmal, Advocate i/b Profess Law Associates					

AT 12.50 P.M.

16	MA.No. 52/2021 (Stay Application) & A.No. 64/2021	Minal Bharat Patel	Mr. Karl Tamboly, Advocate i/b M & M Legal Ventures	SEBI	Mr. Vishal Kanade, Advocate i/b MDP & Partners	Admission/Final Disposal	03.02.2021	<u>DISCLOSURE DISPARITY</u>
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